also says that the import policy has been liberalised. Then, why cannot we import this particular pesticide? Then alone can we save the agriculturists from their poverty. This year also in Tamil Nadu more than a lakh of acres are under cultivation. So we have to help the chilli growers. We should not wait until the neeessary pesticide is produced within the country. We have to improve the lot of the agriculturists. I would request the Government not to advance all kinds of arguments sand-wiched by intelligent statistics supplied by the bureaucrats, but to help the agriculturists, rescue them from the clutches of rural indebtedness, them from the curse of born-indebtedness. These poor agriculturists are born in debt they live in debt and die in debt. must help these helpless people. If one acre with a good harvest is there, it can fetch them a remunerative price, and it will give a good boost to their morale and help them out of their present miserable condition; the farmers can pay back the debts which they are not able to repay under the existing conditions. In Andhra Pradesh also the agricul-turists are facing the same problem and there also they are suffering a lot. I therefore request the Government to take immediate steps for the import of this particular pesticide and help the poor agriculturists.

Water (Prevention and

SHRi N. G. RANGA: The Government should import it on its own account and give it to the poor farmers.

REQUEST FOR THE SUPPLY OF PARLIAMENTARY PAPERS IN **ENGLISH**

SHRI GHOUSE MOHIUDDIN SHEIKH (Andhra Pradesh): Mr. Deputy Chairman, I would like to bring 'io your notice one very important thing. Just this morning I received my papers printed only in Hindi or in which language, i do not know. It was demanded in this House repea-

tedly and it was brought to the notice of the Chairman repeatedly that all papers to us should be sent not only in Hindif but in English also; along with communications there should be an English translation; papers should be supplied in English also. I do not understand why this Government is failing in giving, complete information to us. The other day Shri Gopalsamy raised this ques-tion and the concerned Minister promised that he would look into it. How long could this Hindi fanaticism be tolerated? How many times should we remind—I do not understand. I have to sit with somebody to understand this. This is the paper....

Control of *Pollution*)

Amdt. Bill, 1978

MR. DEPUTY CHAIRMAN: That will do. You have made your point.

THE WATER (PREVENTION AND CONTROL OF POLLUTION) AM-ENDMENT BILL, 1978—contd

LAKSHMANA SHRI MAHA-PATRO (Orissa): Mr. Deputy Chairman, I would like to bring to the notice of the House the great harm tliat is being caused to the people by throwing out huge quantities of not only chemicals but also metallic wastes and other industrial effluents into the rivers by many of our industries particularly in Bihar and Uttar Pradesh, and other States. I will tell you of something what is happening in the very Capital in which we are having our Parliament. Take the case of 'M' Block in a place called Laksh-minagar in the trans-Yamuna colony where there is a dye factory. They throw all the chemicals on the surface itself. Unfortunately the people there have not got pipe water facility. They depend on tube wells for their requirement of water. The water they get out of the tube is nothing but chemical water. They have been complaining about this for so many years. But nothing has happened. There is another such factory in my own State. This is J.K. Paper Mill owned by the Singhanias. Mr. Bakht has answered